

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

STARRED QUESTION NO:495
ANSWERED ON:24.04.2003
BOARD OF DIRECTORS OF PSUS
VILAS BABURAO MUTTEMWAR

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government have issued any guidelines for inducting professionals on the Board of Directors of the public sector undertakings;
- (b) if so, the guidelines issued in this regard along with the names of the public sector undertakings, which are not being represented by professionals on their Board of Directors;
- (c) the names of the public sector undertakings, whose Board of Directors are being reconstituted;
- (d) the names of the public sector undertakings having vacancies on their Board of Directors along with the number thereof in each of the public sector undertaking; and
- (e) the time by which the Government propose to fill up these vacancies?

Answer

THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI BALASAHEB VIKHE PATIL)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in the answer to the Lok Sabha Starred Question No.495 for 24.4.2003 regarding Board of Directors of PSUs.

(a) to (e): The Government have issued guidelines for inducting professionals on the Board of Directors of Public Sector Undertakings (PSUs) vide DPE OM No. 18(6)/91-GM dated 16.3.1992 and DPE OM No. 18(6)/2000-GM dated 26.11.2000. According to the aforesaid guidelines, the number of non-official (professional) Directors on the Boards of PSUs should be at least 1/3rd of the actual strength of the Board and in the case of listed companies, headed by executive Chairman, the number should be at least half of the Board. The Boards of 89 PSUs out of 240 (as per Public Enterprises Survey, 2001-02) have been reconstituted by inducting professional Directors. The names of these PSUs are given in the Annexure.

There is no fixed number of posts for professional Directors as the abovementioned guidelines lay down the ratio of such professional Directors, and the actual number may vary from time to time depending upon the strength of the respective Board at that time and as per the Articles of Association of respective PSUs. Vacancies also arise due to various reasons like completion of tenure, resignation, etc. Vacant posts are filled up by following the prescribed procedure which is a continuous process.

Annexure referred to in the answer to the Lok Sabha Starred Question No.495 for 24.4.2003 regarding Board of Directors of PSUs.

NAMES OF PUBLIC SECTOR UNDERTAKINGS (MINISTRY-WISE) WHERE PROFESSIONAL DIRECTORS ARE INDUCTED

MINISTRY OF CHEMICALS & FERTILIZERS

D/O CHEMICALS & PETROCHEMICALS

1. BENGAL CHEMICALS & PHARMACEUTICALS LTD.

2. HINDUSTAN ORGANIC CHEMICALS LTD.

MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILIZERS

3. FERTILIZERS & CHEMICALS (TRAVANCORE) LTD.

4. NATIONAL FERTILIZERS LTD.

5. RASHTRIYA CHEMICALS AND FERTILIZERS LTD.

MINISTRY OF CIVIL AVIATION

6. AIR INDIA LTD.

7 AIRLINE ALLIED SERVICES LTD.

MINISTRY OF COMMERCE & INDUSTRY
D/O COMMERCE

8. EXPORT CREDIT GUARANTEE CORPN.OF INDIA LTD.

9. INDIA TRADE PROMOTION ORGANISATION

10. MMTC LTD.

MINISTRY OF COMMUNICATIONS&INFORMATION TECHNOLOGY
D/O TELECOMMUNICATIONS

11. BHARAT SANCHAR NIGAM LTD.

12. MAHANAGAR TELEPHONE NIGAM LTD.

13. TELECOMMUNICATIONS CONSULTANTS (INDIA)LTD.

MINISTRY OF COMSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
D/O FOOD & PUBLIC DISTRIBUTION

14. FOOD CORPPORATION OF INDIA

MINISTRY OF DEFENCE
D/O DEFENCE PRODUCTION AND SUPPLIES

15. BHARAT ELECTRONICS LTD.

16. GARDEN REACH SHIPBUILDERS & ENGINEERS LTD.

17. GOA SHIPYARD LTD.

18. HINDUSTAN AERONAUTICS LTD.

19. MAZAGON DOCK LTD.

20. MISHRA DHATU NIGAM LTD.

MINISTRY OF HEALTH & FAMILY WELFARE
DEPT. OF HEALTH

21. HOSPITAL SERVICES CONSULTANCY CORP. (INDIA) LTD.

MINISTRY OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES
D/O HEAVY INDUSTRY

22. ANDREW YULE & COMPANY LTD.

23. BHARAT HEAVY ELECTRICALS LTD.

24. BHARAT HEAVY PLATE & VESSELS LTD.

25. BHARAT PUMPS & COMPRESSORS LTD

26. BHARAT LEATHER CORPN. LTD.

27. BHARAT WAGON & ENGG. CO. LTD.
28. BHARAT YANTRA NIGAM LTD.
29. BRAITHWAITE & CO. LTD.
30. BRIDGE & ROOF CO.(INDIA) LTD.
31. ENGINEERING PROJECTS (INDIA) LTD.
32. HEAVY ENGINEERING CORPN. LTD.
33. HINDUSTAN PAPER CORPORATION LTD.
34. HINDUSTAN NEWSPRINT LTD.
35. HINDUSTAN PHOTO FILMS MANUFACTURING CORPN. LTD.
36. HINDUSTAN SALTS LTD
37. NATIONAL INSTRUMENTS LTD.
38. NEPA LTD
39. RICHARDSON & CRUDDAS (1972) LTD.
40. TRIVENI STRUCTURALS LTD.
41. TUNGABHADRA STEEL PRODUCTS LTD.
42. TYRE CORPORATION OF INDIA LTD.

MINISTRY OF HUMAN RESOURCE DEVELOPMENT
D/O SECONDARY EDUCATION & HIGHER EDUCATION

43. EDUCATIONAL CONSULTANTS (INDIA) LTD.

MINISTRY OF INFORMATION & BROADCASTING

44. NATIONAL FILM DEV. CORPN. LTD.

MINISTRY OF MINES

45. HINDUSTAN COPPER LTD.
46. MINERAL EXPLORATION CORPN. LTD.
47. NATIONAL ALUMINIUM COMPANY LTD.

MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES

48. INDIAN RENEWABLE ENERGY DEVT.AGENCY LTD.

MINISTRY OF PETROLEUM & NATURAL GAS

49. BHARAT PETROLEUM CORPN. LTD.
50. CHENNAI PETROLEUM CORPORATION LTD.
51. GAIL (INDIA) LTD.
52. HINDUSTAN PETROLEUM CORPN. LTD.
53. IBP CO. LTD.
54. INDIAN OIL CORPORATION LTD.
55. OIL & NATURAL GAS CORPORATION LTD.

MINISTRY OF POWER

56. NATIONAL HYDROELECTRIC POWER CORPN.LTD.
57. NATIONAL THERMAL POWER CORPORATION LTD.

MINISTRY OF RAILWAYS

58. CONTAINER CORPORATION OF INDIA LTD.
59. INDIAN RAILWAY FINANCE CORPORATION LTD.

- 60. IRCON (INTERNATIONAL) LTD.
- 61. RITES LTD.

MINISTRY OF SCIENCE & TECHNOLOGY
DEPT. OF BIOTECHNOLOGY

- 62. BHARAT IMMUNOLOGICAL & BIOLOGICALS CORP. LTD.

MINISTRY OF SCIENCE & TECHNOLOGY
DEPT. OF SCIENTIFIC & INDUSTRIAL RESEARCH

- 63. CENTRAL ELECTRONICS LTD.
- 64. NATIONAL RESEARCH DEVELOPMENT CORPN. OF INDIA.

MINISTRY OF SHIPPING

- 65. COCHIN SHIPYARD LTD.
- 66. DREDGING CORPN. OF INDIA LTD.
- 67. HINDUSTAN SHIPYARD LTD.
- 68. SHIPPING CORPORATION OF INDIA LTD.

MINISTRY OF SMALL SCALE INDUSTRIES

- 69. NATIONAL SMALL INDUSTRIES CORPN. LTD.

MINISTRY OF STEEL

- 70. BHARAT REFRACTORIES LTD.
- 71. KUDREMUKH IRON ORE CO. LTD.
- 72. M S T C LTD.
- 73. MANGANESE ORE (INDIA) LTD.
- 74. MECON LTD.
- 75. NATIONAL MINERAL DEVELOPMENT CORPORATION LTD.
- 76. STEEL AUTHORITY OF INDIA LTD.

MINISTRY OF TEXTILES

- 77. CENTRAL COTTAGE INDUSTRIES CORPN. OF INDIA LTD.
- 78. COTTON CORPN. OF INDIA LTD.
- 79. HANDICRAFTS & HANDLOOMS EXPORTS CORP. INDIA LTD.
- 80. NATIONAL HANDLOOMS DEVELOPMENT CORPORATION LTD.
- 81. NATIONAL JUTE CORPORATION LTD.

MINISTRY OF URBAN DEV. AND POVERTY ALLEVIATION
D/O URBAN EMPLOYMENT & POVERTY ALLEVIATION

- 82. HOUSING & URBAN DEV. CORPN. LTD.

MINISTRY OF URBAN DEVPT. & POVERTY ALLEVIATION
D/O URBAN DEVELOPMENT

- 83. NATIONAL BLDG. CONSTN. CORPN. LTD.

MINISTRY OF WATER RESOURCES

84. WATER & POWER CONSULTANCY SERVICES (INDIA) LTD.

DEPT. OF ATOMIC ENERGY

85. ELECTRONICS CORPN. OF INDIA LTD.

86. INDIAN RARE EARTHS LTD.

87. URANIUM CORPORATION OF INDIA LTD.

DEPT. OF DEVELOPMENT OF NORTH EASTERN REGION

88. NORTH EASTERN HANDICRAFTS & HANDLOOM DEV. CORPN. LTD.

DEPT. OF SPACE

89. ANTRIX CORPORATION LTD.